

- (i) An Integrated Programme for Street Children .
- (ii) Scheme for Welfare of Working Children in Need of Care and Protection.
- (iii) A Programme for Juvenile Justice; and
- (iv) A Scheme of Assistance to Homes for Children (Shishu Greha) to Promote In-country Adoption.

The details of funds released, including funds released for projects in Andhra Pradesh, under the schemes at (i), (ii) & (iii) above to the State Government/UT Administrations and Non-Governmental Organizations/ institutions are available at Ministry's website- www.wcd.nic.in and for scheme (iv) above at Central adoption Resource Agency's website- www.adoptionindia.nic.in.

The projects under the schemes at (i) & (ii) above are set up in urban areas and in case of schemes at (iii) & (iv) no separate data is maintained for rural and urban areas.

(c) The benefits under these schemes are provided to all children who are in need of care & protection and children in conflict with law, in the country irrespective of religion, caste, etc.

Chairman and members of NCW

†1794. MISS ANUSUIYA UIKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the National Commission for Women (NCW) is a statutory institution and whether being the Chairman or Member of NCW one can also remain a Member of Parliament or a Member of Legislative Assembly;

(b) whether the Chairman and Members of NCW can remain in position despite being Members of Parliament or Legislative Assembly; and

(c) whether Government has kept the Chairman and Members of NCW out of the purview of office of profit?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The National Commission for Women (NCW) is a statutory body.

Under the Parliament (Prevention of Disqualification) Act, 1959 Act No. 10 of 1959, the office of the Chairperson of National Commission for Women (But not the office of Member, NCW) shall not disqualify the holders thereof for being chosen or for being Member of Parliament.

Leadership training to minority women

1795. SHRI ABDUL WAHAB PEEVEE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Central Government plans to train women from minority communities, especially muslim women, on the leadership qualities required to participate in civic polls and benefit from Government schemes; and

†Original notice of the question was received in Hindi.

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(b) if so, the progress made in this regard, so far?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Yes, Sir.

(b) The contours of the scheme have been finalised.

MR. CHAIRMAN: Before we go to the next item on the agenda I would like the hon. Members to introspect very seriously, a totally extraneous matter was raised which has resulted in a loss of precious time. Now, Papers to be laid on the Table. Before we proceed to next item on our agenda, I would like the hon. Members to introspect very seriously. A totally extraneous matter was raised which has resulted in a loss of precious time.

Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

- I. **Notifications of the Ministry of Mines**
- II. **Memoranda of Understanding (2009-10) between Government of India and various Corporations and Company Limited**

THE MINISTER OF MINES AND THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE) : Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Mines Notification G.S.R. 96 (E), dated the 17th February, 2009, amending the Second Schedule of the Mines and Mineral (Regulation and Development) Act, 1957, under sub-section (1) of Section 28 of the said Act. [Placed in Library. See No. L.T. 387/15/09]
- II. A copy each (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Government of India (Ministry of Development of North Eastern Region) and the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), for the year 2009-10. [Placed in Library. See No. L.T. 386/15/09]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Development of North Eastern Region) and the North Eastern Handicrafts & Handlooms Development Corporation (NEHDC) Limited for the year 2009-10. [Placed in Library. See No. L.T. 385/15/09]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Mines) and the Mineral Exploration Corporation Limited (MECL), for the year 2009-10. [Placed in Library. See No. L.T. 384/15/09]
 - (iv) Memorandum of Understanding between the Government of India (Ministry of Mines) and the National Aluminium Company Limited (NALCO) for the year 2009-10. [Placed in Library. See No. L.T. 383/15/09]